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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **W.P.(C) 212/2018, CM APPL.Nos.860-861/2018**  
**ROSARY SENIOR SECONDARY SCHOOL** ..... Petitioner  
Through: Mr.Kailash Vasdev, Sr. Advocate  
with Mr.Siddharth Dias, Advocate.

versus

**DIRECTORATE OF EDUCATION & ORS** ..... Respondents  
Through: Mr.Santosh Kumar Tripathi, SC  
(Civil) GNCTD with Mr.Arun  
Panwar,Ms.Vrinda Singh and  
Mr.Siddharth Krishna Dwivedi,  
Advocates for R-1/DOE  
Mr.Rajat Aneja and Mr.Kartik Sood,  
Advocates for R-2

**CORAM:**

**HON'BLE MR. JUSTICE YOGESH KHANNA**

**ORDER**

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**19.01.2022**

1. The hearing has been conducted through Video Conferencing.
2. List on 21.01.2022 at 02:30 PM.

**YOGESH KHANNA, J.**

**JANUARY 19, 2022**

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